

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-43/2020

United Tribals Associations
Alliance and another ... Petitioners

Versus

The State of Goa and Ors. ... Respondents

Mr. A. Gosavi, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General along with Ms. A. Kamat,
Additional Government Advocate for the State – Respdts No.1 to 3.

Mr. P. Faldessai, Addl. Solicitor General for Respondent No.4.

Coram:- M.S. SONAK &
DAMA SESHADRI NAIDU, JJ.

Date:- 18th September, 2020

P. C.:

In view of the opinion of S. C. Gupte, J., this petition is dismissed. There shall be no order as to costs.

DAMA SESHADRI NAIDU, J.

M. S. SONAK, J.